

\204

W.P(C)No. 202 OF 1995

ITEM No.MM-B

Court No. 1

SECTION PIL

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. No. 989 in I.A. Nos.857-858 with I.A. Nos. 997, 998, 1128 in
Writ Petition(Civil) No.202/1995

T.N. GODAVARMAN THIRUMULPAD

Petitioner (s)

VERSUS

UNION OF INDIA & ORS

Respondent (s)

Date : 30/04/2004 These Petitions were mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE S.H. KAPADIA

For Applicant(s)Mr. Kailash Vasdev, Sr. Adv.
Mr. Himanshu Shekhar, Adv.

UPON being mentioned by the counsel the Court made the following
O R D E R

List when the other IAs in WP(C) No. 202/1995 are coming
up for hearing.

(D.P. WALIA)
COURT MASTER

(JANKI BHATIA)
COURT MASTER

ITEM No.MM-H

Court No. 1

SECTION PIL

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. No. 1156 in Writ Petition(Civil) No.202/1995 and
I.A. No. 1155 in Writ Petition(Civil) No.202/1995

T.N. GODAVARMAN THIRUMULPAD

Petitioner (s)

VERSUS

UNION OF INDIA & ORS

Respondent (s)

Date : 30/04/2004 These Petitions were mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE S.H. KAPADIA

For Applicant(s) Mr. M.L. Lahoty, Adv.
Mr. Himanshu Shekhar, Adv.

UPON being mentioned by the counsel the Court made the following
O R D E R

List when the other IAs in WP(C) No. 202/1995 are coming
up for hearing.

(D.P. WALIA)
COURT MASTER

(JANKI BHATIA)
COURT MASTER